

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 154
CP 112 of 2018

Order under Section 241-242

IN THE MATTER OF:

Harsh Dubal & Anr

.....Applicant

V/s

White River Corporation Pvt Ltd & Ors

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Mr. Pranjal Buch.


For the Respondent : Advocate, Ms. Helly Parikh.

ORDER

We direct the parties to upload all the pleadings and submissions on E-portal within 7 days, if not yet uploaded.

The matter to appear for further consideration on 06.09.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)